

Delhi and Bhubaneswar to reduce the rush on this route; and

(b) if so, the time by which it would be introduced?

THE MINISTER OF RAILWAYS
(SHRI JANESHWAR MISHRA): (a)
No, Sir.

(b) Does not arise.

Power plants of NTPC

1456. SHRI GIRDHARI LAL
BHARGAVA: Will the Minister of
ENERGY be pleased to state the cost

of production of power in each of the National Thermal Power Corporation power generating stations?

THE MINISTER OF STATE IN
THE MINISTRY OF ENERGY
(SHRI BABANRAO DHAKANE):
The cost of production based on approved norms in each of the power generating stations of NTPC is as under:—

<i>Name of the Station</i>	<i>Capacity MW</i>	<i>Cost per Kwh (in Paise)</i>
Singrauli Super Thermal Project	2000	48.22
Korba Super Thermal Power Project	2100	54.06
Ramagundam Super Thermal Power Project	2100	62.32
Farakka Super Thermal Power Project	600	77.25
Vindhyachal Super Thermal Power Project	1260	76.36
Rihand Super Thermal Power Project	1000	93.96
Anta Gas based Power Project	413	101.38
Auraiya Gas Based Power Project	652	103.42

This cost does not include Fuel Price Adjustment.

[*Translation*]

[*English*]

Air Service in Nainital, Uttar Pradesh

**Supplementary Agreement made by
NLC**

1457. SHRI M. S. PAL: Will the
Minister of CIVIL AVIATION be
pleased to state:

1458. DR. P. VALLAL PERU-
MAN: Will the Minister of ENERGY
be pleased to state:

(a) whether the Government are aware that passengers are facing hardship due to non-availability of any air service in the Nainital district of Uttar Pradesh; and

(a) the number of supplementary agreements made for overhaul of second mine expansion, CME Division of Mines-I in the Neyveli Lignite Corporation from April, 86 to June 1990; and

(b) if so, the action taken by the Government in this regard?

(b) the total cost incurred for the overhaul of Mines-I the Bucket wheel excavator and other major equipments?

THE MINISTER OF STATE
IN THE MINISTRY OF CIVIL
AVIATION (SHRI HARMOHAN
DHAWAN): (a) and (b) There
is no scope as of now for providing
air services by Vayudoot to Nainital
district.

THE MINISTER OF ENERGY
(SHRI KALYAN SINGH KALVI):
(a) The Second Mine Expansion
equipments are under commissioning

stage only. The question of their overhaul therefore does not arise. As regards CME Division of Mine-I. 14 contracts were entered into during April, 1986 to June, 1990 for selective overhaul of CME.

(b) The total cost incurred for the overhaul of Mine-I SME equipment from April, 1986 to September, 1990 is about Rs. 11.82 crores.

Expansion of Railways in Maharashtra

1459. SHRI SUDAM DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether in October, 1990 or so the Government had finalised an arrangement with the World Bank to obtain a World Bank loan for plan of expansion of railway net work in the coming five years, if so, the details thereof; and

(b) the details of new railway lines to be undertaken covering Maharashtra under this scheme?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (b) A World Bank Mission visited here in November, 1990, but no loan was finalised for expansion of railway network, or any other project in the railway sector.

Representation of SC/ST in Housing Committees

1460. SHRI SUBEDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry of Railways under their letters dated June 21, 1971 and September 27, 1983 have di-
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rected the Zonal Railways to extend representation of the members belonging to SC and ST in the Housing Committees and Housing facilities where the number of quarters is 50 or more;

(b) whether these directives are being extended to the construction organisations of Indian Railways;

(c) if so, the number of the SC/ST representative included in the Housing Committees; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir

(b) to (d) Information is being collected and will be laid on the Table of the Sabha.

[Translation]

Patratu Thermal Power Plant of Bihar

1461. PROF. YADU NATH PANDEY: Will the Minister of ENERGY be pleased to state:

(a) whether some units of the Patratu Thermal Power Station (Bihar) are lying closed for the last several months;

(b) if so, since when and whether Government have taken any steps to commission all the ten units of the Patratu Thermal Power Station;

(c) if so, the details of the steps taken in this regard and outcome thereof;

(d) whether Patratu Thermal Power Plant oustees have been rehabilitated;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?